

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 490 of 2018

.....
Reliance General Insurance Company Limited Appellant
Versus

Smt. Rani Sinha & Others Respondents

WITH
M.A. No. 635 of 2018

.....
Smt. Rani Sinha & Others Appellants

Versus

Rajendra Sathia & Others Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....

For the Appellant : Mrs. Swati Shalini, Advocate.
Mr. Sahay Peeyush Gaurav, Advocate.
For the Respondent Nos. 1 to 3 : Mr. Arvind Kumar Lall, Advocate.
[In M.A. No. 490/2018]
For the Appellants : Mr. Arvind Kumar Lall, Advocate.
For the Respondents :
[In M.A. No. 635/2018]

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04/05.04.2021.

Learned counsels for the Reliance General Insurance Company Limited, Mrs. Swati Shalini and Mr. Sahay Peeyush Gaurav have submitted that arguing counsel, Mr. A.K. Das is infected with Corona Virus, as such, both the appeals may be adjourned.

As prayed for, put up these cases on 19.04.2021.

In the meantime, parties shall exchange their pleadings.

(Kailash Prasad Deo, J.)

Sunil/-